

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.126/99

Friday this the 8th day of June, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.T.Sivadas
Sorting Assistant HSG (II)
Sub Record Office, Railway Mail Service
Kottayam.
2. P.M.Thomas
Sorting Assistant HSG (II)
Sub Record Office, Railway Mail Service
Kottayam.Applicants

(By advocate Mr.Siby J.Monippally)

Versus

1. Chief Post Master General
Thiruvananthapuram.
2. Senior Superintendent
Railway Mail Service
Trivandrum Division
Trivandrum.
3. Head Record Officer
Railway Mail Service
Trivandrum Division
Trivandrum.Respondents

(By advocate Mr.K.R.Rajkumar,ACGSC)

The application having been heard on 8th June, 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicants seek to declare that they were entitled to get their pay fixed at Rs. 6050 and Rs. 6200/- in the Rs.5000-8000 pay scale in accordance with revised pay Rules, 1997, Pay fixation table, S-9 and to direct the respondents accordingly.

2. The learned counsel appearing for the applicants submitted that since the filing of the OA, the respondents have granted the reliefs sought in this OA to the applicants.



3. Since the reliefs sought for have already been granted,
this OA has become infructuous and is accordingly dismissed.

Dated 8th June, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A. M. SIVADAS
JUDICIAL MEMBER

aa.